

## VIDEO CONFERENCING

District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CIVIL CAUSE LIST DATED 02-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<b><u>Misc. cases/purpose</u></b>					
1	MACT	284/19	SMT. MITALA	Vs.	RAVINDER @ CHUNMUN
2	MACT	31/20	DHIMAN NANDY	Vs.	VINIT SHARMA
3	MACT	192/20	SUBHASH	Vs.	UNTRACE
4	MACT	241/20	VIRENDER SINGH RAWAT	Vs.	NARENDER KUMAR
5	MACT	305/20	RAKESH POPLI	Vs.	ASHUTOSH SHARMA
6	MACT	335/20	JITENDRA NATH BERA ORS	Vs.	SARIKA BATRA ORS
7	MACT	340/20	KAPIL KUMAR	Vs.	VIPIN KUMAR
8	MACT	342/20	PARMOD KUMAR	Vs.	RANVIR SINGH
9	MACT	337/20	ANAND SINGH	Vs.	MANOJ
<b><u>Plaintiff/Petitioner Evidence</u></b>					
10	MACT	458/19	KRISHAN KUMAR	Vs.	RAJESH SHARMA @ JESHU @ JELA @ JESH @ RAJ KUMAR
11	MACT	633/19	AMITA PAHWA	Vs.	BRIJ MOHAN
<b><u>Misc. Arguments</u></b>					
12	MACT	211/19	ALI SHER	Vs.	JAI PRAKASH
13	MACT	643/19	RAJEEV YADAV	Vs.	MAQSHUD
14	MACT	779/19	RAJNI AND ORS.	Vs.	SUNIL KUMAR
15	MACT	245/20	AYAAN KHAN	Vs.	BALVEER SHARMA AND ORS
<b><u>Final Arguments</u></b>					
16	MACT	106/16	RAJNI HANDA (I-0) 57953/16	Vs.	BISBA

**VIDEO CONFERENCING**

**District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CRIMINAL CAUSE LIST DATED 02-09-2020 (DAR CASES)**

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M CrI	59/2020	SAMEER TUTEJA	Vs. SURENDERSAROHA /0 ()	
2	M CrI	71/2020	AMAN	Vs. AMAN	30 /2020 (I.P. Estate)